GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3631 ANSWERED ON FRIDAY, THE 16TH MARCH 2018 [PHALGUNA 25,1939(SAKA)]

RULES FOR CDM SYSTEM

QUESTION

3631. SHRI R.P. MARUTHARAJAA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has any new rules of Corporate Data Management (CDM) system repository of information in its Corporate Registry and if so, the details thereof;
- (b) whether the Government has received any policy analytical report details of the report; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P. P. CHAUDHARY) AND CORPORATE AFFAIRS

- (a): The Corporate Data Management (CDM) System does not have any new rule as it has been designed as per the Companies Act, 2013.
- (b): Government has not received any policy analytical report.
- (c): Does not arise.
